

61

20

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 26th April, 2016.

No. LR (A) 32/92/Pt.III/333- The Governor of Meghalaya is pleased to extend the term of appointment of Shri Md. Khalid Khan as Additional Senior Government Advocate from the 1st April, 2016 until further orders.



(L.M. Sangma)

Special Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/333-A,

Dated Shillong, the 26th April 2016.

Copy forwarded to: -

1. The Accountant General (A & E), Meghalaya, Shillong-793001.
2. The Advocate General, Meghalaya, Shillong - 793001.
3. The Registrar General High Court of Meghalaya, Shillong -793001.
4. The Addl. Advocate General, Meghalaya, High Court of Meghalaya.
5. Shri Md. Khalid Khan Additional Senior Govt. Advocate, Shri Md. Khalid Khan will be getting a retaining fees and other fees for appearing in the Court as prescribed under Govt. O.M. No.LR(B)1/89/Pt/33, dated 28-03-2000 and as revised No.LR(B)13/2002/Pt/147, dated 05-09-2013.
6. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong.
8. All Administrative Departments.
9. Law (B) Department.
10. Guard File.

By order etc.,



Special Secretary to the Government of Meghalaya,
Law Department.

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OFFICE OF THE ADVOCATE GENERAL
MEGHALAYA, SHILLONG
Date of Receipt 29/4/16
Sl. No. 132
D.A. W